

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

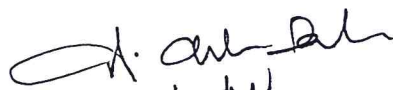
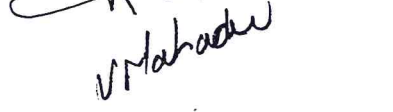
(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/581/(IB)/2017
NAME OF THE PETITIONER(S) : GENERAL TIMBERS
NAME OF THE RESPONDENT(S) : KARISMAA FOUNDATIONS PT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. CHARLES DARWIN	Counsel for Operational Creditor	
2.	V. Mahadev	Counsel for Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the schedule of payment; the copy of which is given to the other side. In order to show the bona-fide, he has brought one cheque to the tune of Rs.2 lakhs dated 25.10.2017; the same is handed over to the Counsel for the Petitioner. Counsel for the Petitioner prayed for time to seek instruction from his client. At request, time is enlarged. Put up on **01.11.2017 at 10.30 A.M.**

-50/-

MEMBER (TECHNICAL)
ghk

-50/-

MEMBER (JUDICIAL)